

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

Most  
Urgent

The Principal District & Sessions Judge,  
Poonch, Ramban, Kulgam, Shopian, Ganderbal,  
Kupwara, Baramulla and Pulwama

NO:- 16036-43/sts Dated :- 02-08-2017

Subject :- Physical Verification of pending Cases.

Sir,

Kindly refer this office letter NO:- 8749-71/Sts Dated:- 01.07.2017, and 15092-Sts dt: 25.07.2017 on the subject cited above, it is requested that the aforementioned requisite ( consolidated ) information is still awaited over a lapse of three weeks inspite of of two reminders .

In this connection, it is once again requested that the requisite information may be sent to this office by e.mail hcjmu-jk@ nic.in or by tele. Fax No. 0194 2506639 at the earliest enabling us to communicate the same to the concerned authority .

Yours faithfully,

( K.K.Sharma )

Assistant Registrar, Sts

Copy to the :-

Incharge N I C, High Court of J&K, Srinagar for uploading

Assistant Registrar, Sts